

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.2
CP/19(AHM)2022

Proceedings under Section 73(4) & 76(2) of Co.Act,2013

IN THE MATTER OF:

Muljibhai Karamshibhai Patel & Anr
V/s
Aditya Ultra Steel Ltd

.....Applicants

.....Respondent

Order delivered on ..11/07/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Satya Ranjan Prasad, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Chetan Patel, PCS.
For the Respondent :

ORDER

This application is filed under Section 73(4) & 76(2) of the Companies Act, 2013.

Issue Notice to the Respondent.

The Petitioner is directed to serve notice and file an affidavit of service within two weeks.

Matter stands adjourned to 27.09.2022

-SD-

SATYA RANJAN PRASAD
MEMBER (TECHNICAL)

-SD-

MADAN B GOSAVI
MEMBER (JUDICIAL)